

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

09.05.2017

M.A./260/230/2017

O.A./260/815/2016

R K BHAISAL

-V/S-

BHARAT SANCHAL NIGAM LIMITED

ITEM NO:23

FOR APPLICANTS(S) Adv. : Mr. A.K.Mishra

FOR RESPONDENTS(S) Adv.: Mr. P.R.Barik

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels appearing for both the parties.</p> <p>The applicant by filing M.A. No. 230/17 had brought to the notice of the Tribunal that in the order dated 30.11.2016 passed in O.A.No. 815/2016, his name has been shown as "R.K.Biswal" instead of his correct name, i.e. "R.K.Bhaisal", and, therefore, he has prayed for correction of the same.</p> <p>After going through the record, it appears to be a typographical error and, therefore, orders are allowed to be corrected to the above extent only.</p> <p>Registry is directed to make necessary correction in the order dated 30.11.2016 and corrected copies be served on the Ld. Counsels appearing for both the sides by tomorrow, i.e. 10.05.2017.</p> <p style="text-align: right;">RK</p>

  
 (RAMESH CHANDRA MISRA)  
 MEMBER (A)